

Central Administrative Tribunal  
Principal Bench

O.A.No.464/98

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 2nd day of March, 1998

Smt. Mamta  
w/o Hira Lal Gupta  
aged about 23 years  
r/o F-120/3, West Vinod Nagar  
Delhi - 92. ... Applicant

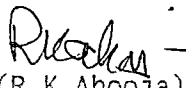
(By Shri R.K.Shukla, Advocate)

Vs.

1. Union of India through  
The Secretary  
M/o Human Resources & Development  
Shastri Bhawan  
New Delhi.
2. The Director  
National Museum  
Institute of History of Art Conservation  
Museology  
Janpat Road  
New Delhi.
3. The Registrar  
National Museum Institute of  
History of Art Conservation and  
Museology  
Janpat Road  
New Delhi. ... Respondents

O R D E R (Oral)

The learned counsel for the applicant seeks permission to withdraw the case as he expects to obtain relief from the Department. The permission is granted. The OA is dismissed as withdrawn.

  
(R.K.Ahooja)  
Member(A)

/rao/